

**THE HIGH COURT OF ORISSA ARBITRATION CENTRE, CUTTACK**

**NOTIFICATION**

**No.99/OAC Date. 28.05.2020**

In exercise of the powers conferred under Rule 4 (3) of Part- I and Rule 9 (6) of Part- IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014 the Arbitration Committee has been pleased to include the following names as Arbitrators in the existing panel of Arbitrators as notified earlier vide Court's notification No.554/R Dtd.05.04.2014, 456/R Dated 01.09.2016, 664 Dated 30.03.2017, 292/AC Dated 01.05.2018, 929 dated 03.09.2018, 1002 dated 26.10.2018, 1043 dated 03.11.2018, 1074 dated 15.11.2018, 348 dated 19.02.2019, 494 dated 08.03.2019, 1172 dated 26.06.2019 and 520 dated.28.11.2019.

1. Shri Sanjaya Kumar Panda, District Judge (Retd.)
2. Shri Goutam Mukherji, Sr.Advocate,
3. Shri Adwita Kumar Panda, Advocate,
4. Shri Jagannath Rath, Advocate,
5. Dr. Jayant Dattatraya Bapat,
6. Shri K.Aaronic, Member in Indian Council of Arbitration,
7. Shri Mahesh Kumar Gupta, Retired Chief Engineer,
8. Er.Bishnu Charan Sahoo, Advocate.

**By order**

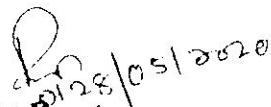
  
**Coordinator**

**High Court of Orissa Arbitration Centre**

**Memo No...**101**.....(40) Dated.28.05.2020**

Copy forwarded to:

1. The Joint Registrar - Cum- Principal Secretary to Hon'ble the Chief Justice
2. The Secretary to Hon'ble Shri Justice C.R. Dash
3. The Secretary to Hon'ble Shri Justice B.Rath
4. The Secretary to Hon'ble Shri Justice K.R. Mohapatra
5. The Advocate General, Odisha, Cuttack
6. Shri Anup Bose, Asst. Solicitor General of India attached to the High Court of Orissa
7. The President, Orissa High Court Bar Association, Cuttack.
8. All officers of the Court,
9. Shri Sanjaya Kumar Panda, District Judge (Retd.)  
House No-6, Lotus Enclave Talabania (Lane-3) Gandamunda, Bhubaneswar-751030, Odisha.
10. Shri Goutam Mukherji, Sr. Advocate, Raghunathjiew Road, Telenga Bazar, Cuttack
11. Shri Adwita Kumar Panda, Advocate, D-168, Koel Nagar, Rourkela-14, Dist.-Sundargarh, Pin-769014
12. Shri Jagannath Rath, Advocate, Plot No.1-C/66, Near Biren Mitra Park, CDA, Sec-11, Cuttack Pin-753014, Odisha
13. Dr. Jayant Dattatraya Bapat, Srishti Bungalow, A-8, Green ACRE Housing Society, Bibvewadi, Pune-411037, Maharashtra.
14. Shri K. Aaronic, Member in Indian Council of Arbitration, 13, Corporation Complex, M.A.Garden, Poes Road, Chennai-600018.
15. Shri Mahesh Kumar Gupta, Retired Chief Engineer, B-4, Sector-44, Noida, U.P.-201301
16. Er.Bishnu Charan Sahoo, Advocate, Plot.51, Lane-10, Bhagabat Sandhan, P.O.- G.G.P, BBSR-751025
17. Superintendent, Rules Section of the Court.
- ✓18. Superintendent, Computer Section of the Court for uploading the above notification in the Court's Website.  
for information.

  
28/05/2020  
**Coordinator**

**High Court of Orissa Arbitration Centre**